

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.04.2021 (MONDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 744 of 2021 in Comp. App. (AT) (Ins) No. 283 of 2021	Ashis Agarwal Suspended Partner Jericho Chemicals LLP Vs. Dynamic Engineers Ltd.	Abhinav Hansaria	
2.	Comp. App. (AT) (Ins) No. 1097 of 2020	Committee of Creditors of M/S KSK Mahanadi Power Company Ltd. through Power Finance Corporation Ltd. Vs. KSK Mahanadi Power Company Ltd. through its resolution Professional, Sumit Binani With	Biswajit Dubey	Sumesh Dhawan Zeeshan Khan
3.	Comp. App. (AT) (Ins) No. 1116 of 2020	Sumit Binani Resolution Professional of KSK Mahanadi Power Company Ltd. Vs. Power Finance Corporation Ltd. With	Misha	Sanskriti Sidna-COC
4.	Comp. App. (AT) (Ins) No. 1127 of 2020	Punjab National Bank Vs. KSK Water Infrastructures Pvt. Ltd.	Bishwajit Dubey	Rakhi Ray-R1 R.S. Sruvan Kumar-RP

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 307 of 2021	Intec Capital Ltd. Vs. Manish Kumar Bhagat RP of Perfect Boring Pvt. Ltd.	Vinod Kumar Chaurasia	
6.	Comp. App. (AT) (Ins) No. 321 of 2021	Sandeep Garg & Anr. Vs. DMI Finance Pvt. Ltd. & Anr.	Manish Paliwal	Kinshuk Chatterjee

7.	Comp. App. (AT) (Ins) No. 322 of 2021	Bank of Baroda Vs. Asahi Industries Ltd & Ors.	Ravi Raghunath	
8.	Comp. App. (AT) (Ins) No. 323 of 2021	Amit Jain Proprietor, Aadi Traders Vs. Silvertoan Papers Ltd.	Prabhat kr.Chaurasia	

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 825 of 2020	Gammon Infrastructure Projects Ltd. Vs. AF Consult India Pvt. Ltd. & Anr.	Nikhil Jain	Sanjana saddy-R1 Pradeep Dahiya-R2
10.	Comp. App. (AT) (Ins) No. 1103 of 2020	Ashish Chaturvedi & Anr. Vs. Inox Leisure Ltd. & Anr.	Kundan Kr. Roy	Bharti Jain-R3
11.	Comp. App. (AT) (Ins) No. 09 of 2021	Arham Steels Vs. NIIL Infrastructure Pvt. Ltd & Ors. With	Deepak Khurana	Nisha Malpani-R1 Asish Makhija-R1 to R5
12.	Comp. App. (AT) (Ins) No. 10 of 2021	Annapurna Steel Company Vs. NIIL Infrastructure Pvt. Ltd. & Ors. With	Deepak Khurana	Nisha Malpani-R1 Asish Makhija-R1 to R5
13.	Comp. App. (AT) (Ins) No. 12 of 2021	Ram Swaroop Ramesh Chand Vs. NIIL Infrastructure Pvt. Ltd & Ors.	Deepak Khurana	Nisha Malpani-R1 Asish Makhija-R1 to R5

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By the order of Hon'ble Acting Chairperson
-sd/-
Registrar